

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:4878
ANSWERED ON:02.09.2011
LEVY OF DOUBLE SURCHARGE ON MINERALS
Meghwal Shri Arjun Ram

Will the Minister of MINES be pleased to state:

- (a) whether the Government proposes to reconsider the policy regarding levying of custom and excise duty on main minerals by the Union Government and levying surcharge by the State Governments, leading to double the tax burden on mining companies;
- (b) if so, the details thereof;
- (c) whether the Government proposes to declare main minerals included in the first schedule as a non-important minerals;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

- (a): No, Madam.
- (b): Does not arise in view of (a) above.
- (c): No, Madam.
- (d): Does not arise in view of (c) above.
- (e): All minerals are important for the growth of the industrial process in the country and hence there is no move to declare any mineral as non-important.